

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.200/2017
IN
CP (IB) NO. 03/Chd/CHD/2017**

In the matter of:

M/s Hind Motors Mohali Pvt. Ltd.

...Petitioner/Corporate Debtor

Present: None.

The Hon'ble Member(Judicial) is on official tour, hence the matter
is adjourned to 20.03.2018.

February 22, 2018
arora

Sd/-
Bench Officer.